SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).282/2022

ANUBHA SUKHWAL Petitioner(s)

VERSUS

THE MEDICAL COUNSELLING COMMITTEE (MCC) & ORS. Respondent(s)

(FOR ADMISSION and IA No.59538/2022-GRANT OF INTERIM RELIEF and IA No.59537/2022-EXEMPTION FROM FILING AFFIDAVIT, IA No. 59713/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 61211/2022 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 61206/2022 - IMPLEADMENT, IA No. 59712/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date: 22-04-2022 This petition was called on for hearing today.

CORAM: HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Sanjay Hegde, Sr. Adv.

Mr. Sanjay Kumar Dubey, Adv.

Ms. Tanvi, Adv.

Mr. Milind Kumar, AOR Dr. Charu Mathur, Adv.

For Respondent(s) Ms. Aishwarya Bhati, ASG

Ms. Ruchi Kohli, Adv. Mr. Aman Sharma, Adv.

UPON hearing the counsel the Court made the following O R D E R

- 1 Application for impleadment is allowed.
- 2 Issue notice, including to the newly impleaded respondents, returnable on 29 April 2022.
- 3 Liberty to serve the Standing Counsel for the State of Karnataka, in addition.
- 4 We have requested Ms Aishwarya Bhati, learned Additional Solicitor General to assist the Court.

(SANJAY KUMAR-I) AR-CUM-PS (SAROJ KUMARI GAUR) COURT MASTER